

List of accused on separate sheet

Filing no. B.A./8123/2020

Raghu @ Raghuwar Singh and Another

Versus

The State of Jharkhand

Advocate for Petitioner

Mr. Kripa Shankar Nanda

1. S.J. / D.B.	S.J.
2. In time Limitation expired on	√
3. Court Fee	X
4. Authentication fee due on the copy Trial Court Judgement Rs.	Paid
Appellate Court Judgement Rs.	X
5. (a) Copy of trial court judgement	√
(b) Copy of appellate court judgement	X
(c) Second Copy of Petition	X
(d) Receipt showing service on A.G.	√
(e) Vak properly stamped Executed and accepted }	√
6. (a) Cause title	√
(b) Provision of law	√
7. Intimation regarding surrender of Petitioner(s)	in Jail
8. Particulars as required by Rule 140 (I) Chapter XV Part (A) page no. 37 of the J.H.C. Rules 2001	Stated

Other defects

- (i) Petitioner no. 1 parental name and P.O. name differs in vakalatnama from page 1.
- (ii) Deponent has not been identified.
- (iii) Multiple Sl. No. is appearing on annexure 1 pages regarding pagination.
- (iv) Vakalatnama execution date is not appearing.